



Allahabad Bench

EP No. 424/ALD/2018,
CA No. 48/2019 in CP No. 14/1999ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 21.05.2019

NAME OF THE COMPANY: Raj Kumar Gupta & Ors V/s Banaras Beads Limited and Ors

SECTION OF THE COMPANIES ACT: 424(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Abhay Kumar Singh	Adv.	Respondent	
2.	Abhay Kumar Singh (for R. P. Agarwal & Ors)			
3.	Raghuvaran Mayan	Adv.	Petitioner.	


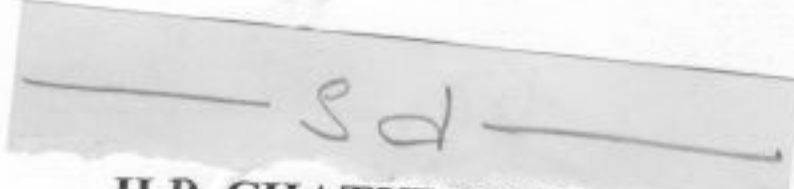
EP NO. 424/ALD/2018, CA NO. 48/2019 IN CP NO. 14/1999

Parties are represented by their respective counsels.

Argument are heard in respect CA NO. 48/2019.

The order is reserved.

Dated: 21.05.2019


SAROJ RAJWARE,
MEMBER (T)
H.P. CHATURVEDI
MEMBER (J)